

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SINGLE PRINCIPAL BENCH**

**ITEM No. 11**  
**TA (Co. Act) -15(PB)/2024**

**IN THE MATTER OF:**

Yala Construction Co Private Limited	...	Petitioner/Applicant
Vs.		
Registrar Of Companies	...	Respondent

**Order Rule 16(d) of the National Company Law Tribunal, 2016.**

**Order delivered on 05.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Sidhant Kumar, Ms. Wamika Trehan, Mr.  
Varun Chopra, Advs  
For the Respondent :

**ORDER**

Ld. Counsel Ms. Sidhant Kumar for the Applicant appeared.  
Issue Notice of the Transfer Application to the Registrar of  
Company (ROC).

The ROC is directed to appear on the next date of hearing.

List the matter again **on 26.07.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**